

Government of India
Ministry of Law and Justice
Department of Legal Affairs
Central Agency Section

III Building, Bhagwan Das Road
New Delhi – 110001
09th, March, 2026

OFFICE ORDER

In supersession of all earlier Office Orders pertaining to work distribution on the work allocation, the competent authority in Central Agency Section has approved the following work distribution:-

Name of the Officers	Contact No.	Staff Officers (S/Shri)	Ministries / Departments / Other Assignments
Shri M. K. Maroria, In-charge and Sr. Govt. Adv & AoR E-mail: ascas-dola@gov.in mk.maroria@nic.in <u>Unit – I</u> cas-unit1@gov.in	Tel: 23382136 23386257	Amit Mishra, ALA	In-charge, Central Agency Section
	Shiv Kumar, PPS Navneet Kumar Steno Gr. 'D'	Prem Singh, Court Clerk Tel: 23383121 23382576	NCT of Delhi, Defence, Central Bureau of Investigation, PMO Settlement of List.
Shri Raj Bahadur, Addl. Govt. Advocate & AOR E-mail: bahadur.raj@gov.in <u>Unit – VII-B</u> cas-unit7b@gov.in	Tel: 23384367	Arun Kumar Yadav, Dy. GA Ashok Kumar, Sr. Court Clerk Attar Singh, Court Clerk Pooran Singh, Record Clerk	Housing & Urban Affairs, Heavy Industries & Public Enterprises, Minority Affairs, Parliamentary Affairs, Corporate Affairs, Electronics & Information Technology, Education, Health & Family Welfare, AYUSH Ministries /

		Ranvijay Sah, MTS Tel: 23383231	Departments not allocated to any other Advocate. FIRST APPELLATE AUTHORITY RTI
Shri G. S. Makker, Addl. Govt. Advocate & AOR E-mail: gs.makkar@gov.in Unit – III cas-unit3@gov.in	Tel: 23389869 Narinder Kaur Kalra, PPS	Ms. Madhulika Upadhyay, Asstt. Govt Advocate & AOR Prem Kumar, Supdt. (L) S. S. Rawat, Sr. Court Clerk Sukhbir Singh, MTS 23384383	Department of Revenue, CBIC including, COFEPOSA, DRI, Commerce and Industry, Economic Affairs, Expenditure, Financial Services, Environment, Forest & Climate Change, Ministry of Law & Justice
Shri Amrish Kumar Addl. Govt. Advocate & AOR E-mail : amrish.kumar76@gov.in Unit - IV cas-unit4@gov.in	Tel: 23387813 Sudesh Chander Negi, Consultant	Kuldeep Singh, Supdt. (L) Akash Kumar, Asstt. (L)	CAG, NITI Aayog, Port Shipping & Waterways, Labour & Employment, Micro Small & Medium enterprises, Railways, Communication, Information & Broadcasting.

<p>Dr. N. Visakamurthy, Dy. Govt. Advocate & AOR</p> <p>E-mail : n.visakamurthy@nic.in</p> <p>Unit – V cas-unit5@gov.in</p>	<p>Sudesh Chander Negi, Consultant</p>	<p>Yogesh Vats, Jr.CGA</p> <p>Rakesh Bhardwaj, Court Clerk</p> <p>Tel: 20819541</p>	<p>DONER, Earth Sciences, Fisheries, Animal Husbandry and Dairying, Statistics & Programme Implementation, Science & Technology, Tribal Affairs, Textiles, Women & Child development, Rural Development, Jal Shakti. Panchayati Raj, Petroleum & Natural Gas, Social Justice, Space, Sports & Youth Affairs, Steel, Planning, Skill Development, Agriculture & Farmers Welfare</p>
<p>Shri Sudarshan Lamba, Assistant Govt. Advocate & AoR</p> <p>Email : sudarshan.lamba@gov.in</p> <p>Unit – II cas-unit2@gov.in</p>	<p>Lalan Kr. Mandal, PA</p>	<p>Ranjeet Kumar, Court Clerk</p> <p>Tel: 23384357</p>	<p>CBDT, Ministry of External Affairs, Atomic Energy, Chemical & Fertilizers, Coal, Mines, Power, Road Transport & Highways, Civil Aviation, Tourism, New & Renewable Energy</p> <p><u>H.O.O.</u></p>

<p><u>AOR II</u> Shri S N Terdal</p> <p>Email : shreekant.nt@nic.in</p> <p><u>Unit – VI</u> cas-unit6@gov.in</p>	<p>Tel: 20819536</p>	<p>Yogesh Vats, Jr.CGA</p> <p>Sandeep Kumar, Court Clerk</p> <p>Tel: 23382450</p>	<p>Department of Personnel & Training, Union Public Service Commission, Cooperation, Consumer Affairs, Culture, Food & Public Distribution, Food Processing, Union Territories of India (Chandigarh, Andaman & Nicobar, Lakshdweep, Ladakh and Daman & Diu)</p>
<p><u>AOR I</u> Shri Arvind Kumar Sharma</p> <p>aksharma.aor@gov.in aksnaji@gmail.com</p> <p><u>Unit – VII</u> cas-unit7@gov.in</p>	<p>Tel: 20819536</p>	<p>Kuldeep Singh, Supdt. (L)</p> <p>Akash Kumar, Asstt. (L)</p> <p>Tel: 20819551</p>	<p>Cabinet Secretariat, Ministry of Home Affairs (including Narcotics – Home & Revenue), Enforcement Directorate.</p>
<p>Dr. Arun Kumar Yadav, Dy. Govt. Advocate</p> <p>E-mail: ak.yadav73@gov.in</p>	<p>Tel: 23072216 Tel: 23386232</p>	<p><u>R&I Section</u> Lal Babu, Court Clerk</p> <p>Jogender Singh Rawat, D/Rider Vimla Devi, MTS</p> <p>23074114</p>	<p>DDO, Central Agency Section</p> <p><u>CPIO</u></p>

<p>Shri Saji Gopinath P Under Secretary</p> <p>saji.gopinathp@nic.in</p>	<p>Tel: 23381324</p>	<p><u>FEE BILL Section-I</u></p> <p>Vinod Kumar, Section Officer</p> <p><u>FEE BILL Section – II</u></p> <p>- Lakka Muneswara Rao, Section Officer</p> <p><u>LIBRARY</u></p> <p>Jayanta Karuri, Lib. Inf. Asstt. Chhatar Pal, Sr. Lib. Attendant</p>	<p>All Administrative matters</p> <p>In-charge Fee Bill Sections – I & II.</p> <p>In-charge Library, Gymnasium and Record Room.</p> <p><u>ACPIO</u></p>
<p>Sh. Vinod Kumar, Section Officer</p> <p>vinod.k13@nic.in</p>		<p><u>FEE BILL Section-I</u></p> <p>Sunny, ASO</p> <p>Ram Niwas, MTS</p> <p>Tel: 23382343</p>	
<p>Sh. Lakka Muneswara Rao, Section Officer (Admin)</p> <p>cas-admn@gov.in lakka.m@gov.in</p>	<p>Tel: 23382180 & 23382195</p>	<p><u>ADMINISTRATION SECTION and FEE BILL Section-II</u></p> <p>Neena Gupta, ASO Ashutosh Singh, ASO Sansar Singh, JSA Aditya Panwar, CC Narender Kumar, MTS Umed Singh, MTS</p> <p><u>PAY & GEN. BILL SECTION</u></p>	

		Ajay Durangal, JSA <u>Care Taker and Gymnasium</u> Manoj Kumar, MTS Tel: 23384724
Sh. Yogesh Vats, Jr. GCA	<u>Listing Unit</u> Ismail Ansari, Court Clerk Tel: 23072716	

2. The above work distribution has the approval of In-charge Central Agency Section.

Note:

1. In-charge, Central Agency Section may assign any work relating to the Central Agency Section to the Officers/Staff mentioned above, which is not specifically included in the Work Distribution.
2. Assistant Legal Adviser/Superintendent (Legal) /Assistant (Legal) will supervise maintenance of proper records and Vouchers Court Fee, Payment to Panel Typist/Photocopy Machine Operators. They will accord priority to timely settlement of Cause List with the subject matter of the case coming up for hearing. They will supervise timely completion of Paper Books and filing of pleadings in the matters pertaining to their respective Litigation Sections.
3. All Govt. Advocates/AORs shall make proper use of information available at Supreme Court Web-portal/received through SMS from Supreme Court Registry for monitoring their respective cases and shall promptly communicate orders/directions of the Supreme Court to respective Ministries and Departments and other officer concerned through e-mail.


 09/03/2026
 (Lakka Muneswara Rao)
 Section Officer (Admn.)

Copy to: -

1. PPS to In-Charge, CAS
2. Sr.PPS to Law Secretary
3. Guard File
4. Notice Board